

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 19.07.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
HEARING	STEPS
1. O.S. 1746/2013	21. O.S. 494/2021
2. O.S. 874/2014	EVIDENCE
3. O.S. 1132/2014	22. O.S. 420/2020
4. O.S. 422/2016	AWAIT SUMMON/NOTICE
5. O.S. 428/2016	23. O.S. 134/2020
6. EX 11/2017	ORDERS
7. O.S. 1088/2017	24. O.S. 812/2016
8. O.S. 14/2020	25. O.S. 1006/2017
9. O.S. 794/2020	26. O.S. 1536/2018
10. O.S. 382/2021	27. O.S. 1018/2020
11. O.S. 550/2021	28. O.S. 448/2021
12. O.S. 560/2021	JUDGMENT
EVIDENCE	29. O.S. 1970/2006
13. O.S. 674/2004	30. O.S. 1264/2017
14. O.S. 1670/2007	OBJECTIONS
15. O.S. 520/2008	31. Misc. 56/2013
DEFENCE EVIDENCE	32. Misc. 102/2013
16. O.S. 1158/2009	33. O.S. 206/2014
17. O.S. 54/2014	34. O.S. 1524/2014
ARGUMENTS	35. O.S. 554/2019
18. O.S. 10/2016	36. O.S. 1520/2019
19. O.S. 504/2016	37. Misc. 16/2020
20. O.S. 1280/2016	38. O.S. 738/2020
	39. O.S. 258/2021
	40. O.S. 516/2021

Date: 17.07.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

